

13.20 hrs.

EXPLANATORY STATEMENT GIVING
REASONS FOR IMMEDIATE
LEGISLATION BY THE ESSENTIAL
COMMODITIES (SPECIAL PROVISIONS)
AMENDMENT ORDINANCE.

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF CIVIL SUPPLIES,
CONSUMER AFFAIRS AND PUBLIC
DISTRIBUTION (SHRI KAMALUDDIN
AHMED): I beg to lay on the Table an
explanatory statement (Hindi and English
versions) giving reasons for immediate
legislation by the Essential Commodities
(Special Provisions) Amendment Ordinance,
1992.

[Placed in Library. See No. L.T. 2701/
92].

13.20 1/2 hrs.

ESSENTIAL COMMODITIES
(SPECIAL PROVISIONS) AMENDMENT
BILL*

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF CIVIL SUPPLIES
CONSUMER AFFAIRS AND PUBLIC
DISTRIBUTION (SHRI KAMALUDDIN
AHMED): I beg to move for leave to introduce
a Bill further to amend the Essential
Commodities (Special Provisions) Act, 1981
and to make special provisions by way of
amendment to the Essential Commodities
Act, 1955.

MR. DEPUTY SPEAKER: The question
is:

"That leave be granted to introduce a bill
further to amend the Essential
Commodities (Special Provisions) Act,
1981 and to make special provisions by
way of amendment to the Essential
Commodities Act, 1955".

The Motion was adopted

SHRI KAMALUDDIN AHMED: Sir, I
introduce the Bill.

13.21 hrs.

MATTERS UNDER RULE 377

- (i) **Need to provide Central
assistance to farmers in drought-
prone districts of Orissa**

[English]

SHRI K. PRADHANI (Nowrangpur): A
large part of Orissa is reeling under the grip
of severe drought. In addition to the drought-
prone districts of Phulbani, Kalahandi and
Bolangir, several other districts, namely,
Koraput, Sambalpur, Dhenkanal, Sundargarh
and Keonjhar are facing drought of the
unprecedented nature. Korapur and
Kalahandi districts are the worst affected
districts. The farmers in majority of these
districts have suffered 50 percent to 80
percent loss of crops in varying degrees
except the irrigated land. Though good rainfall
at the beginning of the sowing season had
improved the prospects of better harvest the
surplus rain at some places caused flood
resulting in damage to crops. Similarly, some
districts witnessed scanty rainfall and even
the standing crops became dry and could not
grow fully. The combined effect of all these
factors have caused severe drought in these
districts.

Unless immediate steps are taken to
help the farmers liberally they cannot bear
the heavy loss they have suffered during this
year. Apart from providing relief on war
footing and taking immediate steps for the
rehabilitation of the farmers, the short-term
loan taken by them should be converted into
long-term loan.

I urge the Government of India to depute
the Central study team to Orissa to make the
assessment of crop loss during the kharif